

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

IA 113 of 2020 in CP(IB) 23 of 2017

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021

Name of the Company: New Tech Fitting Pvt Ltd
V/s
Rajkot Nagarik Sahakari Bank Ltd

Section: 10/60 of IBC, 2016

COMMON ORDER

Learned Counsel Mr. Rajesh Bohra appeared for Corporate Person. Learned Counsel Mr. Hiren J Trivedi appeared for the liquidation. Learned Counsel Mr. Raju Kothari appeared for the SBI.

It is brought to our notice issue involved in this petition is under consideration before the Hon'ble Supreme Court; hence, matter stands adjourned to 30.03.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2021

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